

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:1745  
ANSWERED ON:04.12.2012  
SETTING UP OF COLD STORAGES  
Ram Shri Purnmasi

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) the details of cold storages in the country including Bihar, State-wise;
- (b) whether the Government proposes to provide grants-in-aid for setting up of cold storages in the country including Bihar;
- (c) if so, the details thereof;
- (d) the quantum of food items that perished/got wasted due to lack of cold storages during the last three years;
- (e) whether the Government proposes to set up more cold storages in the country; and
- (f) if so, the details thereof, State-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR)

- (a): At present there are about 6488 cold storages having 303.80 lakh metric tones capacity in the country including Bihar. State wise details are annexed.
- (b) & (c): The Government is implementing following schemes under which grant-in-aid is provided to entrepreneurs for setting up of cold storages in the country including Bihar:
  - 1. National Horticulture Mission (NHM)
  - 2. Horticulture Mission for North East and Himalayan States (HMNEH)
  - 3. National Horticulture Board (NHB)
  - 4. Scheme of Ministry of Food Processing Industries (MoFPI)
  - 5. Scheme of Agricultural Processed Food Products Export Development Authority (APEDA)
  - 6. Scheme of National Cooperative Development Corporation (NCDC).
- (d): All India Coordinated Research Project on Post-harvest Technology, Indian Council of Agricultural Research (ICAR) conducted a study at National level and printed the report in September, 2012. As per the study, estimated harvest and post- harvest losses of crops and livestock produce was Rs.44143 crore at price and production value of 2007-08.
- (e) & (f): Government proposes to enhance existing cold storage capacity in the country by providing assistance for setting up of cold storages through various schemes listed above and by providing other concessions in service tax, excise & custom duty. The component of cold storages under these schemes is project based.